

GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY
RAJYA SABHA
QUESTION NO 25.02.2010
ANSWERED ON
COMMEMORATIVE STAMPS

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SHRI TARLOCHAN SINGH

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

- (a) the names of dignitaries like President, Prime Minister, Central Ministers, Chief Ministers in whose memory Commemorative Stamps have been released by the Department of Post;
- (b) the names of Central Ministers, Chief Ministers who have not been included in this list and also the pending applications for release of the stamps in their names; and
- (c) the reasons for ignoring the names of such dignitaries?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) A list of dignitaries on whom Commemorative Stamps have been issued is given in the Annexure.
- (b) There is no pendency of any proposal on any other such dignitary.
- (c) A stamp is released only after consideration of the proposal if any received from the proponent which is put up to the Philatelic Advisory Committee/ competent authority for approval. If it is approved, the stamp is released. It is further informed that no proposal is carried forward.